

दे वर बिदिन देवर कम्पीटेंस । आडिट रिपोर्ट से मालूम हुआ है कि बगैर टैंडर के काम दिये और ज्यादा रेट बगैरह पर दिये गये उस पर पब्लिक अंडरटेकिंग्स कमेटी गौर कर रही है और जब उसकी रिपोर्ट आ जाएगी उस के बाद जिस कार्रवाई की जरूरत है की जायेगी ।

श्री भ्रम चन्द बर्मा : मैंने रकम बगैरह के बारे में पूछा है ।

MR. SPEAKER : Evidently he has not got the figures.

SHRI S. KUNDU : May I know whether some years back, the Heavy Engineering Corporation put in a tender of Rs. 4 crores by competing in the international market to supply machinery for a steel mill in Syria and whether due to the indecision at the Government of India level, this order could not be obtained ?

SHRI F. A. AHMED : I do not know how this question arises out of this.

SHRI KARTIK ORAON : This is one of the many irregularities that the Heavy Engineering Corporation has been committing. The only way out for the Government, if they want this project to run on commercial lines, is to order a probe and make an expert review on the basis of the Pandey Commission report for Durgapur steel plant. I would like to know from the Government whether they are seriously thinking on these lines to know the exact position of the HEC or they just want to give this or that reply ?

SHRI F. A. AHMED : I have already said that so far as this particular matter is concerned we are awaiting the report of the Public Undertakings Committee, and as soon as that is available what action is called for the matter will be decided.

श्री शिवचन्द्र झा : अध्यक्ष महोदय, मैं आप का ध्यान दिलाना चाहता हूँ, आप ने यह व्यवस्था दी थी कि एक मेम्बर को एक दिन में एक से ज्यादा सप्लीमेंट्री पूछने की इजाजत नहीं देंगे, यह इन का दूसरा सप्लीमेंट्री है, मैं यही ध्यान आप का दिलाना चाहता हूँ ।

MR. SPEAKER : When hon. Members who have tabled questions are absenting themselves like you and they are not in the House, others are getting a chance. Because hon. Members who have tabled questions do not sit in the House, others are lucky to get a chance.

## WRITTEN ANSWERS TO QUESTIONS

### SULPHUR WITH S.T.C.

\*271. SHRI HIMATSINGKA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that huge quantity of sulphur has been lying with the State Trading Corporation with no buyers; and

(b) if so, for how long this sulphur has been lying with the State Trading Corporation and what is its cost ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) and (b). STC has a stock of 42,000 tonnes of sulphur at various ports for about 4 months valued at approximately Rs. 2.5 crores. It is not correct to say that there are no buyers. STC has sale commitments for a much larger quantity during 1968.

डीजल लोकोमोटिव वर्क्स, वाराणसी में अमरीका से आयातित डीजल इंजनों में बस्तुओं का चोरी-छिपे लाया जाना

272. श्री प्रकाशबीर शास्त्री :

डा० सूर्यप्रकाश पुरी :

श्री रामजी राम :

श्री शिवकुमार शास्त्री :

श्री यशवन्त सिंह कुशाबाह :

श्री रामाबहादुर शर्मा :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अमरीका से मूलतः वाराणसी के लिये आयातित डीजल रेल इंजनों में बड़े पैमाने पर चोरी-छिपे बस्तुएं लाई गई थीं ;

(ख) क्या यह भी सच है कि ये वस्तुएं उच्च रेलवे अधिकारियों को दी गई थी ; और

(ग) इस प्रकार चोरी-छिपे कितनी मात्रा में वस्तुएं लायी गई और दोषी अधिकारियों के विरुद्ध क्या कार्यवाही की गई है ?

रेलवे मंत्री (श्री जे० मु० पुनावा) :

(क) मार्च और अप्रैल, 1964 में अमरीका से आयातित कुछ डीजल रेल इंजनों के कैबिनो से कुछ ऐसे विदेशी सामान बरामद हुए थे जिनकी घोषणा नहीं की गयी थी।

(ख) उनमें से कुछ सामान या तो कुछ रेलवे अधिकारियों के थे या उनके लिए थे।

(ग) पकड़े गये सामान का मूल्य अनुमानतः 50,000 रुपये था। सम्बन्धित अधिकारियों के विरुद्ध तटकर प्राधिकारियों द्वारा समुद्र तटकर अधिनियम के अधीन कार्रवाई की गई थी। इस सम्बन्ध में केन्द्रीय जांच ब्यूरो द्वारा भी जांच की गई थी और उसकी रिपोर्ट पर केन्द्रीय चौकसी आयोग ने सलाह दी थी कि किसी अधिकारी के विरुद्ध अनुशासनात्मक कार्रवाई अपेक्षित नहीं है।

#### EXPORT OF COKING COAL

\*273. SHRI K. HALDAR : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that Government are considering a proposal to use low grade and blendable cooking coal at all public sector steel plants in order to release quantities of superior coking coal for export;

(b) if so, the main features thereof; and

(c) the quantity of superior coking coal to be exported and the value thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI) : (a) to (c). Public sector steel plants are already using medium coking coals and blendable coals along with prime coking coals in order to conserve good quality coals. A proposal to export a limited quantity of superior coking coal is under the consideration of Government. It's too early yet to

say anything about the quantity which can be exported and still less about the likely value thereof.

#### EAST EUROPEAN MARKETS

\*275. SHRI N. K. P. SALVE : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Indian goods are facing competition from Pakistan in the East European markets; and

(b) if so, the steps Government propose to take in this regard ?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH) : (a) Pakistan, like other developing countries, has been trying various measures to increase her exports to East European countries, but there has so far been no serious effect on the marketability of Indian goods.

(b) The trade is constantly under review and effective steps for increasing our competitiveness are under consideration.

#### NON-SUPPLY OF MATERIALS BY THE STEEL PLANTS

\*276. SHRI P. RAMAMURTI :  
SHRI UMANATH :  
SHRI SATYA NARAIN  
SINGH :

Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether Government's attention has been drawn to the statement of the senior Vice-President of the Steel Association of India at the recent Annual Conference of the Association held in Calcutta in December, 1967 wherein he cited cases of non-supply of materials by the steel plants even against orders placed in 1961;

(b) if so, how far the statement is correct; and

(c) the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL MINES AND METALS (SHRI P. C. SETHI) : (a) Yes, Sir. The statement was made in the context of the financial arrangements required to be made by the stockists in advance of the despatch of materials and no specific cases have been cited.